

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00047/2019
(in O.A. No.193/2016)

Jabalpur, this Monday, the 25th day of November, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Madhu Soodan Pasi, S/o Shri M.L.Pasi,
 Date of birth-28.6.1958, R/o 2195, Pansari Mohalla,
 Gorakhpur, Jabalpur (MP)
2. Kamlesh, S/o Late Shivraj Anna, Date of Birth-18.06.1965
 Sr. No. 2960/A, Type-I, Vehicle Factory Estate, Jabalpur (M.P.)
3. N.K.Chadar S/o Shri Phool Singh, Date of birth 14.6.1963,
 R/o House No. 98 East Ghampur, Jabalpur (M.P.)
4. S.K.Mishra, S/o Shri R.L.Mishra, Aged about 52 years,
 1522, Lalmati, Jabalpur (MP)
5. Smt. Megha Thakre, W/o Late M.S.Thakre,
 Date of birth 8.8.1961, House No. 527, State Bank Colony,
 Vivekanand Ward Vijay Nagar, Jabalpur (MP)
6. Anil Kumar Kurapa, S/o Late Gourishankar Kurapa,
 Date of birth 3.9.1958, Qr. No. 2125, Type II, Ordnance Factory,
 Itarsi, District Hoshangabad (MP)

Petitioners

(By Advocate-Shri Vijay Tripathi)

V e r s u s

1. Dr. Ajay Kumar Secretary, Ministry of Defence,
 Defence, Defence Production, South Block,
 New Delhi, 110011
2. Shri Sourabh Kumar, Chairman cum Director General,
 Ordnance Factories Board, 10-A Shaheed S.K.Bose marg,
 Kolkata (W.B.)-700001

3. Shri Govind Mohan, Sr.General Manager, Vehicle Factory, Jabalpur (M.P.)-482009

4. Shri H.R.Dixit, General Manager, Ordnance Factory, Itarsi, District Hoshangabad (MP) - **Respondents**

(By Advocate-Shri S.K.Mishra)

O R D E R (Oral)

By Navin Tandon, AM:-

This Contempt Petition was filed on 11.07.2019 for non compliance of the orders of Hon'ble Supreme Court dated 04.02.2019 (Annexure C-1) passed in SLP (c) No. 24111 of 2017, wherein the orders of this Tribunal and Hon'ble High Court have been merged.

2. The respondents have filed their response and submitted that the orders of the Hon'ble Supreme Court has been complied with vide order dated 30.10.2019 (MA/1).

3. Learned counsel for the petitioner submits that the orders have been complied with.

4. Accordingly, the contempt Petition is closed. Notices issued to the respondents are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member